

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Fourth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTIETH REPORT

(Fourth Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Thirtieth Report.

2. The Committee met on the 29th April, 1968 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 3rd May, 1968.

3. The Members whose Resolutions had been included in the List of Business for the 3rd May, 1968 had been invited to present their views on the Resolutions before the Committee. None of them attended the sitting.

4. The Committee recommend the allocation of time as follows:—

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| (1) Resolution regarding Posts in Civil and Military Departments. | 1½ hours. |
| (2) Resolution regarding Problem of regional imbalance. | 1½ hours. |

NEW DELHI:

April 29, 1968.

Tausakha 9, 1890 (Saka).

R. K. KHADILKAR,

Chairman,

Committee on Private Members' Bills
and Resolutions.